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Oral Answers

Steps taken to check T.B. in Delhi and Adjoining Areas

The following steps have so far been taken to check T. B. in Delhi and adjoining areas:

(1) A T. B. Clinic has been established each at New Delhi, Shahdra and Karolbagh.

(2) 1160 beds have been established in the following institutions for the treatment of T.B. patients: —

(a) Silver Jubilee Hospital, Delhi . . 863

(b) T.B. Hospital, Mehrauli .. 254

(c) New Delhi T. B. Clinic ...15

(d) Ramakrishna Mission T.B. Clinic, Karolbagh. .. 28

Total 1160

(3) B.C.G. *Campaign.*—17,50,580 persons have been tuberculin tested so far and out of them 4,09,787 persons have been vacci nated with B.C.G.

The following schemes have been included in the Second Five Year Plan: —

(a) Establishment of T. B. Clinics at Roopnagar, Pusa Road, Nizamuddin, Motinagar and Paharganj.

(b) Establishment of 302 beds for the isolation of advanced cases of T.B.

(c) Establishment of an after care Rehabilitation Centre for T. B. patients in conjunction with the New Delhi T. B. Clinic.

SHRI MAHABIR PRASAD: May I know, Sir, the number of deaths due to tuberculosis in Delhi in 1956 and 1957?

SHRI D. P. KARMARKAR: Sir, I had not anticipated this question but it would not have been worse than the average number of annual deaths. MR. CHAIRMAN: His opinion is that it would not have been worse than the average.

to Questions

SHRI PRITHVIRAJ KAPOOR: May I know, Sir, whether any arrangements have been made or are under consideration to be made in the schools to prepare the children through *Pranayam* and other Yogic exercises to fight this fell disease?

SHRI D. P. KARMARKAR: Sir, I am not quite sure that *Pranayam* is necessarily an antidote against T.B. but *Pranayam* as a general measure to keep good health is efficacious and Yogic exercises are getting more and more popular. But I could not say what schools have adopted that particular thing.

SHRI KAILASH BIHARI LALL: May I know, Sir, if the Government is aware that such classes are going on in Delhi and also in North Avenue in the Members' quarters and may I know whether Government are patronising them?

SHRI D. P. KARMARKAR: Yes, Sir, but I cannot say if Government are patronising them.

DR. R. P. DUBE: Is it not a fact that *Pranayam* strengthens the lungs and the circulation?

MR. CHAIRMAN: But we are not discussing Yoga here.

SHRI D. P. KARMARKAR: Yes. Sir.

*350. [The questioner (Dr. R. B. Gour) was absent. For. answer, vide coJ. 2744 infra.]

PROCUREMENT OF RICE IN THE STATES

*351. SHRI V. C. KESAVA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of India recently directed the State Governments to procure rice;

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(b) if so, which States have been asked to procure rice; and

(c) what is the price at which rice is to be procured in those States?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b). The Governments of Assam, West Bengal, Orissa, Madras, Mysore and Madhya Pradesh and the Tripura and Manipur Administrations have been authorised to procure rice/paddy in their respective areas on their own account.

In Punjab the State Government are procuring rice/paddy on behalf of the Central Government and in Andhra Pradesh rice is being procured direct by the Central Government.

(c) A statement showing procurement prices in each State/Administration is laid on the Table of the House. [See Appendix XX, Annexure No. 32.]

SHRI V. C. KESAVA RAO: The statement shows, Sir, that prices of rice of the same variety are not uniform. May I know why is this disparity in price in the various States?

SHRI A. M. THOMAS: Sir, we had taken into consideration the post-harvest prices prevailing during the last two years in the various areas and also the present level of prices. We had also taken into consideration the procurement prices which were prescribed in 1952-53. We had also taken into consideration the recommendation of the Foodgrains Enquiry Committee in this regard.

SHRI V. C. KESAVA RAO: May I know, Sir, whether the Government of Andhra Pradesh has represented that the procurement price of rice is low and asked the Central Government to increase the price?

SHRI A. M. THOMAS: Sir, the matter has been answered more than once on the floor of this House. The Andhra Pradesh Government has represented that the price is rather low, but we have told them that we are not in a position to revise the prices.

SHRI T. S. PATTABIRAMAN: May I know, Sir, whether the Government of Kerala was authorised to make procurement both in the State of Madras and in the State of Andhra Pradesh?

SHRI A. M. THOMAS: Sir, the Government of Kerala has been authorised to procure from Andhra Pradesh and they are procuring large quantities from there.

SHRI T. S. PATTABIRAMAN: May I know, Sir, whether the procurement is done by the Kerala Government through the respective Governments of Andhra Pradesh and Madras or whether they send their own agents to make the purchases from Communist sympathisers in those areas?

MR. CHAIRMAN: No insinuations.

SHRI T. S. PATTABIRAMAN: It is not an insinuation; it is a fact.

SHRI A. M. THOMAS: The State Government is procuring through their own machinery. That is correct. With regard to the other factor we do not have any information.

SHRIMATI YASHODA REDDY: May I know, Sir, the difference between the prices prevailing in the local market and the prices fixed by Government? Is not the disparity between the two very large?

SHRI A. M. THOMAS: The difference is not much now, Sir, and '*f*. the hon. lady Member wants I can give the figures.

SHRIMATI YASHODA REDDY: Is the Government aware that because the Government is not procuring all the available foodgrains there, there is the disparity in prices and more quantities of foodgrains are being taken away from Andhra by smugglers?

SHRI A. M. THOMAS: Reference has been made to smuggling and the matter has been answered before on the floor of this House. We have taken steps to see that smuggling is minimised as much as possible.

SHRIMATI YASHODA REDDY: But has it been controlled?

(No reply.)

SHRI V. C. KESAVA RAO: Is it a fact that the State Government of Andhra Pradesh has asked to allow the State to export its fine rice to other States as it is not procured by the Central Government?

SHRI A. M. THOMAS: We have told them that we would procure all the fine rice on our own account and it is not necessary for them to make any exports.

SHRI PRITHVIRAJ KAPOOR: May I know, Sir, whether Government is doing anything in the matter of educating the people not to depend so much on rice as a staple food?

SHRI A. M. THOMAS: Yes, Sir, we are doing propaganda on these lines now.

SHRI V. VENKATARAMANA: Are not the prices for rice and paddy paid to the local producers much lower than the prices paid for imported ones?

SHRI A. M. THOMAS: That is not quite correct. We aTe importing food at the rate of 20 to 21 rupees per maund, and the price now being paid for Andhra rice varies from Rs. 15-8-0 to about 19 rupees and 20 rupees.

SHRI V. PRASAD RAO: May I know, Sir, what progress in the procurement of rice in Andhra Pradesh is made and whether it is lagging behind schedule?

SHRI A. M. THOMAS: We have procured as on 6-3-1958 from 1-1-1958 91,883 tons of rice. The House has been informed previously that as on 31-12-1957 we had procured 78,886 tons totalling 1,70,769 tons.

SHRI K. MADHAVA MEN ON: Is the Kerala Government procuring through their commission agents from Andhra?

SHRI A. M. THOMAS: On the basis of the information supplied to us some time back they have been procuring through some commission agents. With regard to the existing agency we do not know.

GOSADANS AND GOSHALAS

*352. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of Gosadans and Goshalas which started functioning in the country in the year 1957; and

(b) the amount of money spent on each of the Goshalas by the Central Government?

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA) : (a) and (b). Information is being collected from the State Governments and will be placed on the Table of the Rajya Sabha in $d \setminus 9i$ course.

श्च मतो साबित्री निगम : श्रीमन्, क्या मं जान सकती हूं कि बजट में कितना रुपया गौसदन ग्रीर गोशाला बनाने के लिए रखा गया है ?

श्री एम॰ वी० क्रुष्णप्पा : दूसरी पंच-वर्षीय योजना के लिए गोसदन श्रीर गोशाला के लिए ४५ लाख श्रीर ୬६ लाख रुपये का प्राविजन किया गया है।

श्रीमतो सावित्रो निगम : क्या सरकार को यह विदित है कि ग्रत्र तक कितने गौशाला ग्रीर गोसदन बनाये गये है ?